

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.08.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1451 of 2019	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha pandey	Medha Tandon Seema -R1
2.	Comp. App. (AT) (Ins) No. 126 of 2020	New Engineering Works Vs. NTPC GE Power Services Pvt Ltd.	Ankur S. Kulkarni	Mehak Aggarwal
3.	Comp. App. (AT) (Ins) No. 128 of 2021	Kushan Mitra Vs. Amit Goel & Anr.	Mohit D Ram Kushan Mitra	Manish Kaushik-R1 Mrityunjay Kumar Shailendra Singh Kumar-IRP

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 149 of 2021	Chandra Prakash Jain Liquidator of Ardor Global Pvt. Ltd. Vs. Directorate of Enforcement Department of Revenue Ministry of Finance	Rajesh Srivastava	Bhagyodaya Mishra Zoheb Hossain Puru Jain
5.	Comp. App. (AT) (Ins) No. 295 of 2021	Sardar Ji Di Hatti Departmental Store Pvt. Ltd. Vs. Sunil Kumar Agrawal (Resolution Professional)	Sandeep Thukral	Manoj Kumar Garh Sunil Kumar Agrawal-RP
6.	Comp. App. (AT) (Ins) No. 325 of 2021	Unigold System Vs. Fortune Spirit Ltd.	Rohit Sharma	Philomon Kani Rajdipa Behura
7.	Comp. App. (AT) (Ins) No. 444 of 2021	Sunil Kumar Agrawal Resolution Professional KPG International Pvt. Ltd. Vs. Committee of Creditors, KPG International Pvt. Ltd.	Manoj Kumar Garg	Amit Mahaliyan-R2

8.	Comp. App. (AT) (Ins) No. 462 of 2021	Piyush Gangji Chheda (Suspended Director and Promoter of Prince SWR System Pvt. Ltd.) Vs. Midas Impex Pvt. Ltd.	Vinay Shukla	Rohit Pandey
9.	Comp. App. (AT) No. 60 of 2021	Bharat Goenka & Anr. Vs. Satyam Creation Pvt. Ltd. & Ors.	Suman Khaitan	Abhimanyu Mahajan-R1 Anuj Singh Subhro Sanyal-R2-4 Anajn Kumar Roy

For Hearing

10.	Comp. App. (AT) No. 155 of 2020 Part Heard	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C.Sharma
11.	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Praveen Mahajan	Anshuj Dhingra-R1 Vinod Chaurasia-IRP Riju Mani Talukddar-RP Gajgamani
12.	Comp. App. (AT) No. 88 of 2020	Manmohan Singh Anand VS. Registrar of Companies & Anr.	Raghunatha Sethupathy	Vijay Joshi-R1 Rajesh Srivastava-R2

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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**